

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-152/ND/2017

In the matter of
Gaurav Marmo Impex (P) Ltd

.. PETITIONER

SECTION :
Under Section 252 (1)

Order delivered on 01.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant :-

For the Respondent/Corporate Debtor : -

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 21.2.2018.

List on 21.2.2018

Surjit
01.2.2018


(R. VARADHARAJAN)
MEMBER (JUDICIAL)